

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.306**

IA-2586/2022 IA-3670/2022

In

IB-2649(ND)/2019

**IN THE MATTER OF:**

Maxwell

**Vs.**

ASP Sealing Products Ltd.

.... **APPLICANT/PETITIONER**

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 24.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Mr. Sandeep Chilana, Mr. Jordan R, Mr. Ashok  
Thakur, Advocates

For the Respondent : Mr. Aditya Nayyar and Mr. Lav Dhawan, Advocates

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 03.01.2023.



**(Court Officer)**

**Court-III**